

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 30.06.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15030/2019	R.T.N.	A.R.S.R.
2	R.A.15101/2019	R.V.S.	G.A.S.G.
3	R.A.15113/2019	Jagadeeshachari	V.H.
4	M.A.15036/2020	R.L.	G.S.
5	M.V.C.76/2020	A.K.V.	
6	M.V.C.78/2020	A.K.V.	
7	P & SC 15013/2021	R.R.	
8	M.V.C.48/2021	N.M.M.	
9	EX.15006/2021	N.K.G.	
10	R.A.15025/2018	H.D.	K.T.D.
11	R.A.15029/2018	K.N.M.	K.T.D.
12	R.A.15036/2020	A.R.S.R.	H.R.
13	P & SC 15010/2021	B.H.M.	
14	M.C. 15079/2020	M.R.	Shivakumar
15	M.C. 15116/2020	Y.R.M.	V.M.R.
AFTERNOON SESSION			
1	M.C.15140/2020	K.S.G.	
2	M.V.C.75/2020	S.V.S.	
3	M.V.C.52/2021	N.M.M.	
4	S.C.15034/2019	P.P.	H.M.
5	S.C.15046/2019	P.P.	D.S.P.
6	S.C.15003/2021	P.P.	S.D.
7	CRL.A.15002/2021	K.S.G.	P.P.
8	S.C.15007/2021	P.P.	

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 30-06-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>SETTLEMENT</u> 1. C.C.2381/2017	<u>HEARING</u> 1. O.S.489/2018
<u>HEARING</u> 2. O.S.485/2010	2. O.S.85/2019
3. O.S.737/2014	3. O.S.327/2019
4. O.S.741/2015	4. O.S.345/2019
5. O.S.569/2017	5. O.S.347/2019
<u>ARGUMENTS</u> 6. O.S.471/2012	6. O.S.349/2019
7. O.S.259/2013	7. O.S.355/2019
8. O.S.559/2014	8. O.S.357/2019
9. O.S.145/2018	9. PCR /2021 (Palaksha.Y
EVIDENCE 10. O.S.967/2011	10. PCR /2021 (Kumar.D.R
11. O.S.161/2012	11. PCR /2021 (Venu)
12. O.S.303/2012	12. PCR /2021 (K.Ravikumar)
13. O.S.421/2012	13. PCR /2021 (Babu.M)
14. O.S.451/2014	NEW SUIT
<u>ISSUES</u> 15. O.S.639/2017	14. O.S.219/2021
	15. O.S.221/2021


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 25-06-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 30-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. O.S.372/2010 2. O.S.758/2011 3. C.C.709/2010 4. C.C.3833/2013 5. C.C.3444/2014</p> <p align="center"><u>J.C.</u></p> <p>6. C.C.1168/2019 7. C.C.3892/2021 8. C.C.3570/2018</p> <p align="center"><u>ARGUMENTS</u></p> <p>9. C.C.744/2014 10. C.C.3286/2015</p> <p align="center"><u>HEARING</u></p> <p>11. C.C.1903/2012 12. P.C.R.251/2012 13. C.C.266/2017</p> <p align="center"><u>SUMMONS</u></p> <p>14. C.C.1893/2020 15. C.C.6208/2020</p>	<p align="center"><u>HEARING</u></p> <p>1. O.S.350/2010 2. O.S.452/2013 3. O.S.490/2014 4. O.S.138/2015 5. O.S.260/2016 6. O.S.498/2018 7. O.S.232/2020</p> <p align="center"><u>NEW SUITS</u></p> <p>8. O.S.218/2021 9. O.S.220/2021</p> <p align="center"><u>ARGUMENTS</u></p> <p>10. O.S.446/2006 11. O.S.344/2008 12. O.S.82/2011 13. O.S.824/2014 14. EX.29/2010</p> <p align="center"><u>APPERANCE OF PARTY</u></p> <p>15. O.S.526/2015</p>

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 30-06-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	386/2014
2	O.S.	429/2014
3	O.S.	460/2014
4	O.S.	497/2014
5	O.S.	587/2014
6	O.S.	1160/2007
7	O.S.	68/2008
8	O.S.	175/2008
9	O.S.	212/2006
10	O.S.	378/2015
11	Misc	28/2017
12	O.S.	13/2010
13	LAC	11/2018
14	O.S.	487/2017
15	O.S.	239/2008
AFTERNOON SESSION		
16	LAC	4/2010
17	FDP	3/2013
18	EX	5/2010
19	EX	14/2015
20	O.S.	563/2014
21	O.S.	176/2016
22	O.S.	258/2017
23	O.S.	265/2017
24	O.S.	518/2017
25	O.S.	605/2017
26	O.S.	222/2008
27	O.S.	387/2014
28	O.S.	325/2017
29	O.S.	860/2020
30	O.S.	1256/2006

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 30-06-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	187/14	Evidence
2	O.S.	205/14	Evidence
3	O.S.	357/15	Evidence
4	L.A.C.	07/2015	Evidence
5	O.S.	519/15	Evidence
6	O.S.	615/16	Evidence
7	O.S.	761/16	Evidence
8	O.S.	6/2017	Evidence
9	O.S.	720/18	Evidence
10	O.S.	232/19	Evidence
11	O.S.	368/20	Evidence
12	O.S.	46/2021	Evidence
13	O.S.	2343/06	Arguments
14	L.A.C.	230/06	Call on
15	O.S.	648/07	Call on

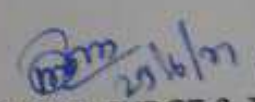
AFTERNOON SESSION

1	O.S.	23/2019	Call on
2	O.S.	567/06	Steps
3	O.S.	583/16	Steps
4	O.S.	660/18	Steps
5	O.S.	230/19	Steps
6	O.S.	539/08	Amendment
7	O.S.	249/10	Objections
8	O.S.	483/15	Summons
9	O.S.	843/16	Summons
10	O.S.	29/2019	Summons
11	O.S.	13/2017	Re-issue summons
12	O.S.	620/18	Re-issue summons
13	O.S.	778/18	Re-issue summons
14	Misc.	44/2019	Notice
15	M.C.	2/2021	Notice

Prl. Senior Civil Judge & JMFC,
Devanahalli.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.
Cause List - Dated 30-06-2021.

MORNING SESSION			
Case Numbers			
1.	O.S.	886/2006	Evidence
2.	O.S.	993/2006	
3.	O.S.	2273/2006	
4.	O.S.	41/2007	
5.	O.S.	230/2009	
6.	O.S.	341/2018	Hearing/ Arguments
7.	O.S.	276/2012	
8.	O.S.	154/2007	
9.	O.S.	514/2016	
10.	O.S.	461/2018	
11.	O.S.	11/2006	
12.	O.S.	196/2006	
13.	O.S.	769/2006	
14.	O.S.	2076/2006	
15.	Ex.	47/2009	
AFTERNOON SESSION			
16.	O.S.	403/2018	Summons/ Notice/ Hearing
17.	O.S.	937/2006	
18.	O.S.	2243/2006	
19.	Misc.	7/2011	
20.	Misc.	71/2017	
21.	Misc.	33/2018	
22.	Misc.	32/2019	
23.	O.S.	771/2019	
24.	O.S.	102/2014	
25.	O.S.	106/2014	
26.	O.S.	1003/2008	
27.	O.S.	655/2014	
28.	O.S.	963/2019	
29.	M.A.	9/2020	
30.	M.C.	34/2020	


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.